

while granting letter of intent for expansion of its Naphtha Cracker Complex;

(b) if so, the reasons therefor;

(c) whether Government have received any representation from voluntary organisations against the expansion projects; and

(d) if so, the action taken thereon and the reasons for delay in the matter.

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). The letter of intent issued to NOCIL, on techno economic considerations, for expansion of its Naphtha Cracker Complex provides for exemption from standard locational conditions. However, safeguards have been built in by stipulating in the LOI that the company shall obtain site clearance from the competent State authority ; also that it will obtain environmental and pollution clearance from the Ministry of Environment & Forests, Government of India and that no construction activity relating to the proposed expansion shall be undertaken by the company until such an environmental clearance is obtained by it.

(c) Yes, Sir.

(d) All relevant aspects are taken into account while considering environmental and other clearances for industrial projects.

Production and Investment in Coal Sector

1975. SHRI HAMENDRA SINGH BANERA: Will the Minister of ENERGY be pleased to state:

(a) the year-wise investment in nationalised coal mines and other coal projects from the date of nationalisation of both coking and non-coking coal mines;

(b) the increase in coal production grade-wise at present in comparison to the period to nationalisation of coal mines; and

(c) the present policy of coal distribution to the industry?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) details of investment made in coal projects since nationalisation of coking coal mines in 1972 and other mines in 1973 are given in the statement below.

(b) Production of coking and non-coking coal in the nationalised coal mines during 1989-90 as compared to the production at the time of nationalisation are given below:

(in million tonnes)

	1972-73	1989-90	Increase
Coking	13.37	40.04*	26.67
Non-coking	56.61	138.58	81.97
Total	69.98	178.62	108.64

*including non-metallurgical grade coking coal

(c) The present policy of coal distribution to the industries is as under:—

- (i) *Coking Coal:* Metallurgical Coking Coal comes under the purview of Colliery Control Order. The recommendation for supplies of Metallurgical Coking Coal is made by the Coal Controller.
- (ii) *Non-coking Coal:* Industrial Consumers are supplied coal by rail by the coal co's. as per the sponsorships of the appropriate Sponsoring Authorities within the overall wagon ceiling limit fixed by Rlys. in consultation with their Sponsoring Authorities and as per the linkages established by CIL.

Industrial Consumers located nearer the coalfields areas are supplied coal by road against their Sponsorships/Demand assessment and established linkages.

Small Consumers are given the facility to draw their Assessed/Sponsored requirement from near by Stocky-ards of CIL.

Coal supplies by road are also arranged to Industrial Consumers against shortfall in rail movement/distress requirement from Collieries or from CIL's Stocky-ards.

For the benefit of Small/Non-Sponsored/Inadequately Sponsored Consumers, coal supplies are arranged upto 1000 MTs at a time from sources specified, under 'Liberalised Distribution Scheme' of CIL on 'First-come-first-serve basis'.

High inventory -Slow moving stocks of Washery products/Coal are also offered to willing Consumers/Customers under Bulk Sale Scheme of Coal India Limited.

STATEMENT

<i>Year</i>	<i>Rupees in crores</i>
1	2
<i>(a) Investment in coal mining projects :</i>	
1973-74	166.95
1974-75	82.80
1975-76	149.73
1976-77	200.46
1977-78	178.93
1978-79	198.11
1979-80	261.90

<i>Year</i>	<i>Rupees in crores</i>
<i>1</i>	<i>2</i>
1980-81	345.70
1981-82	572.80
1982-83	712.94
1983-84	839.43
1984-85	787.67
1985-86	842.73
1986-87	980.41
1987-88	1005.55
1988-89	1282.81
1989-90	1419.15
Total upto 1989-90	10028.07
<i>(b) Investment in Non-mining Coal Projects :</i>	
*Upto 1984-85	665.49
1985-86	112.39
1986-87	142.23
1987-88	142.28
1988-89	243.25
1989-90	190.90
Total upto 1989-90	1496.54

*Note : Break up of year-wise investment in non-coal mining projects during the years 1973-74 to 1984-85, is reportedly not available.